

# HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

To

The All Principal District & Sessions' Judge,  
State of J&K

NO:- 19719-42.STS Dated :- 27.7.018

Subject :- Information regarding Opening Blance, Institution, disposal  
and Pendency of cases related to Crime against women and  
Children from the last Five years ( Year Wise )


Sir,

On the subject cited above, it is submitted that this registry has received a letter from Ministry of Law and justice, New Delhi, Wherein, it is requested to send the information regarding O.B. Institution, disposal and pendency of cases related to Crime against women and Children from the last five years ( Year wise ) .

In this connection, it is requested that the requisite consolidated information as per appended Annexure – "A" of your court and courts subordinate to you may be reached to this registry by or before 01.08.2018 through on High Court web site or tele Fax No . 0194 – 2500630 enabling us to communicate the same to the concerned authority in time .

**The matter may be treated as most urgent .**

Yours faithfully,

  
Asstt: Registrar,  
High Court of J&K

Urgent  
NO:- 19742.S.T.S. Dated :- 27-7-18  
Copy forwarded to the Incharge NIC High Court of J&K, for uploading the  
same on the High Court web site.

  
Asstt: Registrar,  
H.A. S.O.

## ANNEXURE – “A”

- (i) Opening Balance, Institution, disposal and pendency of cases related to **Crime against Children**

S.No	Year	Opening Balance as on 01.01.2013	Institution during the year	Disposal during the year	Pendency as on 31.12.2013
1	2013				
2	2014				
3	2015				
4	2016				
5	2017				

- (ii) Opening Balance, Institution, disposal and pendency of cases related to **Crime against Women**

S.No	Year	Opening Balance as on 01.01.2013	Institution during the year	Disposal during the year	Pendency as on 31.12.2013
1	2013				
2	2014				
3	2015				
4	2016				
5	2017				